

ITEM NO.48

COURT NO.6

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 29618-29619/2024

[Arising out of impugned final judgment and order dated 13-03-2024 in CR No. 54/2023 26-09-2022 in LPA No. 1556/2018 passed by the High Court of Judicature at Patna]

THE STATE OF BIHAR &amp; ORS.

Petitioner(s)

VERSUS

AKHILANAND SINGH &amp; ORS.

Respondent(s)

IA No. 241792/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 179018/2025 - EXEMPTION FROM FILING O.T.

IA No. 123587/2025 - INTERVENTION/IMPLEADMENT

IA No. 179016/2025 - INTERVENTION/IMPLEADMENT

WITH

SLP(C) No. 21654/2025 (XVI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 164141/2025

SLP(C) No. 21638/2025 (XVI)

IA No. 159632/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21667/2025 (XVI)

IA No. 164124/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 20864/2025 (XVI)

IA No. 170895/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21649/2025 (XVI)

IA No. 164526/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21666/2025 (XVI)

IA No. 164515/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21637/2025 (XVI)

IA No. 158206/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21645/2025 (XVI)  
IA No. 161451/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21655/2025 (XVI)  
IA No. 161594/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21770/2025 (XVI)  
IA No. 179247/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 20862/2025 (XVI)  
IA No. 172650/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21656/2025 (XVI)  
IA No. 164012/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21653/2025 (XVI)  
IA No. 162841/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21644/2025 (XVI)  
IA No. 162825/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21665/2025 (XVI)  
IA No. 161667/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21650/2025 (XVI)  
IA No. 160383/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21640/2025 (XVI)  
IA No. 162465/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21769/2025 (XVI)  
IA No. 176774/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21646/2025 (XVI)  
IA No. 160611/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 20858/2025 (XVI)  
IA No. 165177/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21642/2025 (XVI)

IA No. 162964/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21771/2025 (XVI)

IA No. 179757/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21668/2025 (XVI)

IA No. 159155/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21652/2025 (XVI)

IA No. 160194/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21651/2025 (XVI)

IA No. 159818/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21647/2025 (XVI)

IA No. 161250/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21641/2025 (XVI)

IA No. 161494/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 20865/2025 (XVI)

IA No. 170709/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 22-09-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Narendra Hooda, Sr. Adv.  
Mr. Samir Ali Khan, AOR  
Mr. Pranjal Sharma, Adv.  
Mr. Kashif Khan, Adv.

For Respondent(s) Mr. Jamshed Bey, Adv.  
Mr. Mudit Talesara, Adv.  
Mr. Samarth Talesara, Adv.  
Mr. Ajay Kumar Talesara, AOR

Mr. Neeraj Shekhar, AOR  
Mr. Anand Krishna, Adv.  
Mrs. Kshama Sharma, Adv.  
Mr. Rajesh Maurya, Adv.  
Mr. Kanishak Saini, Adv.  
Mr. Ujjwal Ashutosh, Adv.  
Mr. Ashok Kumar Rai, Adv.

Mr. Sumit Srivaastava, AOR  
Mr. Rajesh Pathak, Adv.  
Mr. Nand Kishor Jha, Adv.  
Ms. Vagisha Kashyap, Adv.  
Mrs. Kumari Supriya, Adv.

Mr. Mayan Prasad, Adv.  
Mr. Rituraj Biswas, AOR  
Mr. Chandan Kumar, Adv.  
Ms. Sujaya Bardhan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Issue fresh notice to the unserved respondents,  
returnable on 19.11.2025.

Dasti in addition, is also permitted.

Applications for impleadment stand allowed.

In the meantime, pleadings be completed.

(ASHA SUNDRIYAL)  
DEPUTY REGISTRAR

(POONAM VAID)  
ASSISTANT REGISTRAR